

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3524  
ANSWERED ON 17/12/2024**

**RCP FOR LEFT WING EXTREMISM**

**3524. SHRI BALASHOWRY VALLABHANENI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the aims and objectives of separate vertical (Road Connectivity Project for Left Wing Extremism Affected areas) under PMGSY;**
- (b) whether it is true that the Government has identified some of the districts in Andhra Pradesh as Left Wing Extremism districts and if so, the details thereof;**
- (c) whether it is true that under RCPLWEA the Government is also providing roads to adjoining districts;**
- (d) if so, the details of districts where roads under PMGSY is going to be provided and details of adjoining districts in which roads are going to be provided in the State of Andhra Pradesh; and**
- (e) whether it is true that revised indicative allocation to Andhra Pradesh has been finalized by the Government for the above purpose and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) to (d): Road Connectivity Project for Left Wing Extremism Affected areas (RCPLWEA) was launched in the year 2016 to improve the road connectivity in 44 worst affected LWE districts and some adjoining districts in 9 States, viz. Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana and Uttar Pradesh. The scheme has twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development of the area.**

**A total of 194 roads and 45 Long Span Bridges (LSBs) of length 1,558 Km have been sanctioned to the LWE affected districts in the**

**State of Andhra Pradesh, namely Srikakulam, Parvathipuram Manyam, Alluri Sitharama Raju and Kakinada districts out of which 154 roads and 29 LSBs of length 1,168 Km have already been completed by the State.**

**The timeline for completion of RCPLWEA sanctioned works is upto March, 2025 and no new proposal is being considered for sanction under the scheme in the State of Andhra Pradesh.**

**(e): During 2024-25, Central funds of Rs. 150 Crore have been allocated and Rs. 36.66 Crore released (as on 12-12-2024), under RCPLWEA, to the State of Andhra Pradesh for completion of sanctioned works.**

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